

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	For compromise/ settlement & filing written arguments	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. G. APARAJITA
M/s KING & PARTRIDGE

RESPONDENT



9989739175


2. Samvad Partners
Poonima Hathi
Megha Saravane
9900553086

Applicant



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Both the Counsels are directed to file written submissions. List it for hearing
finally on 24/11/2017.


Member (T)

Member (J)